

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5381 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Sanat Kr. Jha, Advocate
For the Respondent : Ac to G.P. III

09/ 08.07.2020 Heard learned counsel for the parties through V.C.

2. As per the request of learned counsel for the petitioner put up this case on **22.07.2020**.

(Deepak Roshan, J.)

Pramanik/